

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 2765

TO BE ANSWERED ON THE 21st March, 2022

‘Reserved Posts in CPSUs’

2765: MS. RAMYA HARIDAS :

Will the Minister of Finance be pleased to state:-

- (a) the details of the total number of sanctioned reserved posts for Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) in all Central Public Sector Undertakings (CPSUs);
- (b) whether the proposed privatisation and disinvestment of PSUs, particularly Bharat Petroleum Corporation Limited (BPCL), will result in a reduction in reserved posts for SCs, STs, and OBCs, and if so, the details of number of reduction in posts?
- (c) whether the Government has any plan to ensure the continuation of reservations in Central PSUs, particularly BPCL, after disinvestment; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a): As per available information, as on 31-03-2021, the total number of Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) employees in operating Central Public Sector Enterprises (CPSEs) are as follows:

Representation of SCs / STs / OBCs in operating CPSEs (as on 31.03.2021)		
SCs (In numbers)	STs (In numbers)	OBCs (In numbers)
1,48,604	89,945	1,92,667

(b to d): At present reservation in employment to SC, ST, OBC and other reserved categories is applicable only in Government Companies. Post privatization, the laws and regulations as applicable to private sector will be applicable to the disinvested Public Sector Enterprises (PSEs) including Bharat Petroleum Corporation Limited (BPCL).
